

SHRI C. M. STEPHEN: This question is agitating the people of this country.

THE PRIME MINISTER (SHRI MOHARJI DESAI): It is very unfortunate that a discussion is sought to be raised on your ruling. However, I would like to tell the House that what has appeared in the press is totally wrong.

SHRI C. M. STEPHEN: Let me put one question to the Prime Minister.

MR SPEAKER: The Prime Minister of the country says that what has appeared in the paper is totally wrong. What more do you want?

SHRI C. M. STEPHEN: Is it that the conduct rules have not been amended, or is it that the amendment does not give permission to join the RSS? What is baseless?

MR. SPEAKER: You can discuss it with him.

SHRI C. M. STEPHEN: I want to know from him...

MR SPEAKER: He says, it is totally baseless. (*Interruptions*) New precedents are being created in the House. Shri Paswan.

12.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-FIRST REPORT

SHRI RAM VILAS PASWAN (Hajipur) I beg to present in Thirty-first Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON PAPERS LAID ON THE TABLE

FIFTEENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

RE. MOTION FOR ADJOURNMENT —Contd.

SHRI C. M. STEPHEN: I want an explanation from him....

MR. SPEAKER: You cannot cross-examine him in the House. I am surprised to see that the Leader of the Opposition is persisting in this manner. I had expected better co-operation from him, the Leader of the Opposition. The Prime Minister said, this is baseless. If there is anything further, you can discuss the matter with him.

SHRI C. M. STEPHEN: When a statement is made by the Prime Minister on the floor of the House, the Leader of the Opposition has got a right to ask what he means by it.... (*Interruptions*)

MR SPEAKER: I cannot compel him to answer.

SHRI C. M. STEPHEN: You need not compel him. If he is not prepared to answer, let him say.

Let me frame my question. There is a report in the press and the report says that the conduct rules have been amended. Is that report correct or not? If he says, it is incorrect, I want to know whether the conduct rules have been amended or not. This is the question put to him. He says, it is baseless. I want to know what is baseless. (*Interruptions*) I am not shouting. I am asking a question. What is baseless?

MR. SPEAKER: If he does not answer you, what can I do? I cannot compel him. (*Interruptions*)

SHRI YESHWANTRAO CHAVAN (Satara): It is not our intention to question your authority. But there are issues which exercise the minds not only of the members in this House but the people at large in the country. (*Interruptions*) Even in the Janata Party, the issue has become controversial, whether the members